F.No.: 1/59/2006/Admin/CIC

केन्द्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग, म्निरका / Baba Gangnath Marg, Munirka नईदिल्ली, New Delhi - 110067

New Delhi, the 30 January, 2020

OFFICE MEMORANDUM

In supersession of this Office OM No. Admn-21022/11/2018-ADMN-CIC dated 25.10.2018 and in pursuance of decision taken in the Commission meeting held on 09.10.2018, and under the provision contained in Rule 13(2) and 14 of the Delegation of Financial Power Rules 1978, it has been decided that the senior most Joint Secretary in service will function as Link Officer in the absence (on leave/training/tour, etc.) of Additional Secretary, CIC for the purpose to act as the Head of Department (HOD) to exercise administrative and financial powers for incurring Contingent and Miscellaneous Expenditure as per attached Annexure 'A' and also as the First Appellate Authority (FAA).

- In case no Additional Secretary is posted, the senior most Joint Secretary in service shall be 2. the Head of Department to exercise administrative and financial powers for incurring Contingent and Miscellaneous Expenditure as per attached Annexure 'A'.
- These delegated financial powers shall be exercised keeping in view Rules and Regulations 3. as laid down in Annexure to Schedule V and Schedule VI of Delegation of Financial Powers Rules, 1978 and also as per the provisions of General Financial Rules (GFR) 2005 and other rules and regulations in force from time to time.
- This has the approval of Competent Authority. 4.

Joint Secretary (Admn)

Copy to:

- 1. PPS to ICs
- 2. PPS to Secretary, CIC
- 3. PA to Addl. Secretary.
- 4. JS (Admn)/JS (MR)/JS (Law)/ JS (P&B)/ Registrar (Consultant).
- 5. All Deputy Secretaries/Dy. Registrars/Designated officers.
- 6. PAO (CAT), CIC, Old JNU Campus, New Delhi
- 7. RTI Cell/CR/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section
- 8. Concerned task holders
- 9. Guard File

1/59/2006/Admin/CIC

Dated: 30.01.2020

S.	Item of Expenditure	Power Delegation				
No.		Head of Office (HoO)		Head of		
				Department (HOD)		
1	Contingent Expenditure	Recurring	Non-	Recurring	Non-	
	(Sch-V) and		Recurring		Recurring	
	Miscellaneous Expenditure	Rs. 10,000	Rs. 20,000	Rs. 2 Lakhs	Rs.10	
	(Sch-VI)	in each	in	in each	Lakhs in	
		case	each case	case	each case	
2	Statutory Payments &				•	
	Personal Claims such	Full Power		-		
	as reimbursement of					
	tuition fees, briefcase					
	charges telephone bills/					
	claims, newspapers/					
	magazines/charges,conveyance,					
	entertainment charges and orderly charges					
	to Information Commissioners					
3	Rent for Office	-		Full Power		
	Accommodation					
4	Postal and Telegraph Charges	Full Power		-		
5	Electric, Gas & Water Charges	Full Power		-		
6	Maintenance of Office	=		Full Power		
	Building					
7	Medical Reimbursement	Upto Rs. 2000/- for OPD and Rs. 5000/- for IPD		Full Power		
8	Expenditure incurred for	□		Full Power		
	hiring of taxi for official use					
9	Payment to the			Full Power		
	Outsourced staff/Consultants/					
	Legal staff/Housekeeping staff					
10	Advances/Withdrawal of GP	As per (As per GPF Rules		As per GPF Rules	
	Fund amount					
11	Recoupment of Imprest	Full Power		-	-	
	Account					
12	Expenditure on domestic help	Full Power		-		
	-reg. post retirement benefits					
	to CICs/ICs					